

From:

**Atul Srivastava, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Govt. of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085**

No. 407 /Admin (Services)/2016 Dated:Allahabad: August 11, 2016

Subject: Nomination for training Courses scheduled during October to December, 2016 at the Institute.

Sir,

With reference to your letter no. 20/01/2016-NICFS dated 14.07.2016 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.**

| Sl. No | Name of Officer(s) S/Sri | Designation & Present Place of Posting | Programme Name and Date |
|---------------|---------------------------------|--|--|
| 1. | Ram Krishna Shukla | Special Judge (SC/ ST Act), Agra | Course on Drug Law Enforcement and Forensic Science & Financial Investigation 3 – 7 Oct., 2016 |
| 2. | Vijay Kumar Gupta-II | Judicial Magistrate, Farrukhabad | Course on Forensic Science & Forensic Medicine 17-21 Oct., 2016 |
| 3. | Yash Pal | Civil Judge (Junior Division), Anoopshahar (Bulandshahar) | Course on Crime Scene Evidence 24-28 Oct., 2016 |
| 4. | Umesh Chandra Sharma | Additional District & Sessions Judge, Balrampur | Course on Delay in Criminal Trial 31 Oct. - 04 Nov., 2016 |
| 5. | Vijay Kumar Vishwakarma | Civil Judge (Junior Division), Bidhuna (Auraiya) | Course on Document Examination for Criminal Justice Functionaries 07-11 Nov., 2016 |
| 6. | Shyam Babu | Civil Judge (Junior Division), Shikandra Rau (Hathras) | Course on Investigation of Road Accidents 15 - 18 Nov., 2016 |
| 7. | Smt. Tarkeshwari Singh | Judicial Magistrate, Rampur | Induction Course in Forensic Science 21 Nov-9 Dec., 2016 |
| 8. | Smt. Shradha Tripathi | Additional Civil Judge (Junior Division), Etawah | Course on Imaging and Video Technology 12-16 Dec., 2016 |

| | | | |
|-----|-------------------------|--|---|
| 9. | Vimal Verma | Additional Civil Judge (Junior Division), Chhata (Mathura) | Prevention and Control of Drug Abuse 19 - 23 Dec., 2016 |
| 10. | Syed Aftab Husain Rizvi | Additional District & Sessions Judge, Lucknow | Course on Human Rights 26-30 Dec., 2016 |

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 407 (i)/Admin. (Services)/2016 Dated: August 11, 2016

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Auraiya, Balrampur, Bulandshahar, Etawah, Farrukhabad, Hathras, Lucknow, Mathura and Rampur with the request that kindly direct the officers concerned to send the information in respect of themselves to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)